

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2928  
ANSWERED ON:08.12.2009  
SUBSIDISED PULSES AND EDIBLE OIL  
Jigajinagi Shri Ramesh Chandappa

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether a scheme for distribution of pulses at subsidised rates is currently in operation under the administrative control of the Ministry;
- (b) if so, the details thereof;
- (c) whether a similar scheme for distribution of subsidised edible oil has been discontinued;
- (d) if so, whether the said scheme is proposed to be revived; and
- (e) if so, the details thereof and the time by which it is likely to be revived?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a): Yes Madam. Department of Consumer Affairs is implementing the Scheme for supplying of imported pulses by PSUs to the state government at the subsidy of Rs.10/kg to be distributed through PDS. The scheme has been extended up to 31.3.2010. So far quantity of 97019 tonnes of pulses has been supplied by the PSUs to 8 state governments during the current year.

(c)to(e): Government had launched a scheme on 28.07.2008 to distribute up to one million tons of edible oils to States/UTs at a subsidy @ Rs.15/kg which was enhanced to Rs.25/- per kg. in January, 2009. Although the scheme ended on 31.3.2009, it was revived. The Scheme has been continued in the current year till 31.03.2010 with a subsidy of Rs.15/-per kg.